

SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS NOTARIES
IN RESPECT OF THE STATE OF CHANDIGARH TO BE HELD FROM
02.06.2016 AT CHANDIGARH

Date 02nd June, 2016 (Thursday)
(Sr. No. 1 – 25)
Time: 9:00 P.M.

VENUE

INCOME TAX APPELLATE TRIBUNAL (ITAT)
KENDRIYA SADAN, SECTOR-9-A,
CHANDIGARH-160009.
TELEPHONE NO.011-23383321, 011-23388763

DATE SCHEDULE FOR RAJASTHAN

I. DOCUMENTS TO BE PRODUCED IN ORIGINAL AND ITS ATTESTED PHOTOCOPIES

1. Two passport size photograph
2. Matriculation or other equivalent certificate (for verification of date of birth).
3. Graduation Degree
4. L.L.B. Degree
5. Certificate of enrolment as advocate of the concerned Bar Council.
6. SC/ST/OBC Certificate issued by an officer not below the rank of Tehsildar.
7. Affidavit duly attested by 1st Class Magistrate at the time interview, deposing the following points, otherwise, your case will not be considered further:-
 - i) you are neither a Notary already appointed by any State Government nor your application for appointment as notary is pending with the concerned State Government;
 - ii) you have to state the number of Courts and the number of Notaries already appointed by the Central Government as well as the State Government in the desired area of practice;
 - iii) no criminal case/Disciplinary Proceedings are pending or initiated against you by any Court of Law or by Bar Council concerned as on date;
 - iv) you are not an undischarged insolvent; and
 - v) you have not been convicted by any Court of Law for an offence involving moral turpitude.
8. Any other document mentioned in the application.

II. DATE, TIME AND PLACE OF INTERVIEW

Applicants are requested to present before the Interview Board strictly on the date & time given below failing which, in any case, they will not be allowed to appear otherwise.

BY SPEED POST

Sr.No. 1

F.No. N-11013/567/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Dinesh Kumar, **Advocate**
Sh. Lt.Sh.Baldev Ram
H.no.5732, MHC, Manimajra, U.T.Chandigarh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/01.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2

F.No. N-11013/568/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Rajesh Kumar, **Advocate**
Sh. Lt.Sh.Tilak Raj
H.No.740 Sector-7B, Chandigarh-160019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 3

F.No. N-11013/569/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Ajit Kumar Aggarwal, **Advocate**
Sh. Lt.Sh.Shambhu Nath
H.No.296-A, Sector-8, Panchkula

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 4

F.No. N-11013/570/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Vinay Kumar, **Advocate**
Sh. Chulhan Prasad Singh
H.No.3556, Sector -35 D, Chandigarh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 2012/30.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 5

F.No. N-11013/571/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Surinder, **Advocate**
Sh. Ganga Ram
H.No.694, Dadu Majra Colony, Sector-38
(West), Chandigarh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 6

F.No. N-11013/572/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Ms. Kanchan Trikha, **Advocate**
Sh. Virsha Trikha
952/1, Sector 40-A, Chandigarh-160036

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 7

F.No. N-11013/573/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Jodh Singh Kabarwal, **Advocate**
Sh. S.Pritam Singh
H.No.3289, Sector 27-D, Chandigarh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 8

F.No. N-11013/574/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Sarbjit Singh Bhullar, **Advocate**
Sh. Lt.Sh.Tirlok Singh Bhullar
H.No.3294, Sector 23-D, Chandigarh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.07.12/01.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 9

F.No. N-11013/575/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Karan Puri, **Advocate**
Sh. Ved Prakash Puri
3379, Sector-45-D, Chandigarh-160047

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 10

F.No. N-11013/576/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Ms. Sonia Arora, **Advocate**
Sh. Daljit Singh
H.No.1042, Sector 44-B, Chandigarh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 11

F.No. N-11013/577/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Surjit Singh, **Advocate**
Sh. S.Sardar Singh
H.No.1432 Sector-40-B, Chandigarh-160036

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 12

F.No. N-11013/578/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Ram Chander, **Advocate**
Sh. Brij Lal
H.No.724, Sector-41-A, Ground Floor,
Chandigarh-160043

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 13

F.No. N-11013/579/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Sunita Kumari, **Advocate**
Sh. Jai Pal Singh
2282/2 Sector-45-C, Chandigarh-160047

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 14

F.No. N-11013/580/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Tarsem Lal Kumar, **Advocate**
Sh. Babu Ram Kumar
H.No.1523, Sector 22-B, Chandigadh - 160022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 15

F.No. N-11013/581/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Sham Lal Gupta, **Advocate**
Sh. Mulk Raj Gupta
H.No.1895, Sector-22-B, Chandigarh-160022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 16

F.No. N-11013/582/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Maluk Chand, Advocate
Sh. Jang
H.No.1224, Sector-33-C, Chandigarh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 17

F.No. N-11013/583/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Gurmit Singh Chahil, **Advocate**
Sh. Bishan Singh Chahil
939, Aashirwad Enclave, Sector-49-A,
Chandigarh-164047

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 18

F.No. N-11013/584/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Hari Singh, Advocate
Sh. Dayala Ram
H.No.1372 Sec.38 West DMC Chandigarh-
160014

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 19

F.No. N-11013/585/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Karam Chand Badhan, **Advocate**
Sh. Charnu
H.No.2667, Sector-40-C, Chandigarh-160036

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 20

F.No. N-11013/586/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Rajinder Kumar Verma, **Advocate**
Sh. Mohan Lal Verma
H.No.81, Sector-18, Panchkula -

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 21

F.No. N-11013/587/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Hukam Chand, **Advocate**
Sh. Lt.Sh. Ishar Dass
H.No.1350, Sector-22-B, Chandigarh-160022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 22

F.No. N-11013/588/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Rajinder Kumar Goel, **Advocate**
Sh. Gian Chand Goel
C/o H.No.1549. Sector-18-D, U.T.Chandigarh-
160017

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 23

F.No. N-11013/589/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Ram Chander, **Advocate**
Sh. Brij Lal
724, G.F. Sector-41-A, Vishwanath
Chandigarh-160041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 24

F.No. N-11013/590/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Mani Ram Verma, **Advocate**
Sh. Lt.SH.Lalu Ram
2119, Near Sadar Market Sector-19-C,
Chandigarh-160019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 25

F.No. N-11013/1331/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Balveer Singh, **Advocate**
Sh. It.Sh.Mehar Singh
H.No.5674-B, Sector-38, West, Chandigarh-
160036

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 26

F.No. N-11013/1332/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 11th May, 2016

To

Sh./Ms. Pramod Kumar Sharma, **Advocate**
Sh. Lt.Sh.K.L.Sharma
H.No.3226, Sector-40-D, Chandigarh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY